

SPECIAL BENCH
COURT - II

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/684(KB)2019
IA(I.B.C)/1456(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	NANDAKINI CONTRACTORS PVT. LTD. VS CHANDNI COMMERCIALS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Sucharita Chakraborty, Adv.] For the IRP

Ms. Jayati Chowdhury, Adv.] For the Operational Creditor

ORDER

1. Ld. Counsel for the IRP present. Ld. Counsel for the Operational Creditor present.
2. **IA(I.B.C)/1456(KB)2023:**
 - a. This is application for placing on record Constitution of Committee of Creditors.
 - b. The Report of Constitution of Committee of Creditors is at page 32 to 35 and this application is supported by an affidavit at page 11 to 14.
 - c. The Report of Constitution of Committee of Creditors is taken on record and accordingly **this application is allowed and disposed of.**
3. List the matter for further progress report on **09.10.2023.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**